

**HIGH COURT OF DELHI : NEW DELHI**

No. 3330 /Genl./DHC  
Dated: 11.02.19

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The District & Sessions Judge (Hqrs.),  
Tis Hazari, Delhi.

Sub: Notifications regarding Suspension or Removal of Advocate from practice.

Sir,

I am directed to forward herewith a copy of Notification No.1 of 2019, received from the Secretary, Bar Council of Tamilnadu & Puducherry, on the above subject, with a request to kindly circulate the same to all District Judges for information and necessary action.

Yours faithfully,

(Neelam Grover)  
Administrative Officer Judl. (Genl.-I)  
For Registrar General

Encl: as above

DSSJ(HQs)  
12/02/19  
Ld. o/c. Jdls.

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI**

No. 8909-9009 /Adv./Gaz./2019 Dated, Delhi the 13-2-19

**Copy forwarded along with its enclosure for information and necessary action to:-**

**Sub:- Notification**

1. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
2. All the Judicial Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court, Delhi including officers on deputation.
3. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
4. The Administrative Officer Judl., R&I Branch, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.

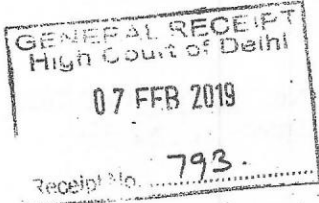
5- For Uploading on layers.

(Talwant Singh)  
District & Sessions Judge (HQs)



# THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR  
SECRETARY



High Court Campus,  
Chennai - 600 104.  
Phone No.: 2584 2739, 2585 2595  
E-mail : tnbarcouncil@yahoo.com  
www.barcounciloftamilnadupuducherry.org

CONFL. No. 303 of 2019

Dated ..... 30.01.2019.

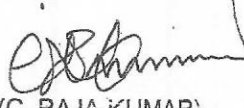
## NOTIFICATION NO. 1 OF 2019

It is hereby notified for the general information of the public that the following order has been passed by the Disciplinary Committee of the Bar Council of Tamil Nadu & Puducherry against the advocate borne on the rolls of the Bar Council of Tamilnadu & Puducherry, in the matter of professional misconduct case preferred against them.

Sl. No	Roll No.	Name and address of the Advocate	Nature of the order	By the authority
1	Ms.802/1990	Mr. V. Kaliyugaperumal, Advocate, Kilnelli Village, Chithathur Post, Cheyyar Tk, Tiruvannamalai Dt.	<b>REMOVED</b> from the Rolls of the Bar Council of Tamil Nadu & Puducherry.	By order dated 30-11-2018 passed by the Disciplinary Committee - I of the Bar Council of Tamil Nadu in D.C.C.No.469 of 2018.
2.	Ms.703/1994	Mr. T. Balakrishnan, Advocate, 39E/103E, M.T.H. Road, Villivakkam Chennai.	<b>SUSPENDED</b> from practice for a period of <b>ONE YEAR.</b>	By order dated 04-01-2019 passed by the Disciplinary Committee - XI of the Bar Council of Tamil Nadu in D.C.C.No.299 of 2018.

Contd to  
K  
27/1/19

GENERAL BRANCH  
Diary No. 43861/14-2  
Date 31/2/19

  
(C. RAJA KUMAR)  
SECRETARY, BAR COUNCIL.

Copy to:

...2